(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
ŝl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	598	2733976106.10	543	1824169040.17	61.80	0	823181308.44	142285495.44	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1031744699	1	1031744699	34.96	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4243609	0	4092057	0.14	0	151552	0	Annexure 4
5	Operational creditors (Workmen)	1	1113400	0	0	0.00	0	1113400	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	5	1221104	0	0	0.00	0	0	1221104	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	159839638	3	52366991	1.77	0	0	107472647	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	16	60442650.92	13	39151647	1.33	0	208292	21082711.92	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	334000	1	100000	0.00	0	234000	0	Annexure 9
Total		627	3992915207.02	561	2951624434.17	100.00	0	824888552.44	272061958.36	